

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 12th Sept 1984

NOTIFICATION
(INCOME-TAX)

No. 5976 (F.No.197-A/27/82-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shri Raghavendraswamy Mutt, Tungabhadra (Andhra Pradesh)" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

sd/
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri V.L.Narayana Rao, Legal Advisor, Sri Raghavendraswamy Mutt, Tungabhadra (Andhra Pradesh).
2. The Commissioner of Income-tax, Andhra Pradesh-II, Hyderabad, with ref. to his letter No.Hqs. II/10(23C)(v)/4/83-84 dt.31.3.84.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(R&S&PR), New Delhi (5 copies).
9. Director of Training, I.T.S., National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Co. Affairs (Department of Legal Affairs), New Delhi.

Ramesh Ram
(ATMA RAM)
SECTION OFFICER
I.T.(AI) SECTION

ITCC

भारत के राजपत्र के भाग 2, खण्ड 3।।। में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय

राजस्व विभाग

नई दिल्ली, दिनांक 12.9.84

अधिसूचना

। आय-कर ।

सं० ⁵⁹⁷⁶ का० सं० 197-क/27/82-आ० सं० नि०-1। : आयकर अधिनियम, 1961। 1961 का 51 की धारा 10 की उपधारा 23ग के खण्ड 14 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा, उक्त धारा के प्रयोजनार्थ, "श्री राधेन्द्र स्वामी मठ, तुंग मुद्रा जन्म प्रदेश" को कर निर्धारण-वर्ष 1985-86 से 1987-88 के अंतर्गत जाने वाली अवधि के लिए अधिसूचित करती है।

216 Mr

। आर० के० तिवारी ।

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

। राजौरी गार्डन के पास नई दिल्ली ।

प्रतिलिपि श्रीजी बाठानुसार प्रेषित।

शर्मा